23-10-13 No Ritting of D.B. list on 9.12.13 Box

NO Breefficient time left liest on 20-1-2014

20-1-14.

No sitting of D.B.

List on 20-2-14

Box

20-2-2014
Mo sufficient time byt.
LINTON 04-3:2014
Boc

3

O.A. No. 324/06

4.3.2014

List is being revised. None appears for the applicant. Sri Pankaj Awasthi for Sri Rajendra Singh, counsel for respondents is present.

Neither there is any request for pass over of the case, nor there is any request for adjournment of the case. It seems that the applicant is not interested in prosecuting this case. Since the matter pertains to the year 2006, the O.A. is dismissed in default and for non-prosecution.

1 Ch

(Ms. Jayati Chandra) Member (A) (Navneet Kumar)

Member (J)

Girish/-

cary of order

Cary of order

Mr. 4.3.14

A. 7.3.14